

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:31  
ANSWERED ON:13.02.2009  
SOLAR CITIES  
Lagadapati Shri Rajagopal

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) the criteria fixed by the Government to declare a city as a solar city in the country;and
- (b) the details of the cities which have been identified by the Government to be developed as solar cities in the country?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR)

(a): The criteria fixed by the Ministry for developing an identified city as solar city is to reduce a minimum of 10% of its projected demand of conventional energy at the end of five years in their Master Plans through energy efficiency measures and generation from renewable energy installations. These cities will have a population between 0.5 to 5 million with relaxation given to special category States including North - East States.

(b): Based on the scheme guidelines and the cities identified by State Governments, so far `in principle1 approval has been given to 15 cities namely, Agra, Moradabad, Rajkot, Gandhinagar, Nagpur, Kalyan-Dombiwali, Indore, Imphal, Kohima, Dehradun, Chandigarh, Gurgaon, Coimbatore, Vashakhapattanam and Thane for preparing their Master Plans.